

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

REVISED CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 658/KOL/2026	2011-2012	[A] T SPIRITUAL WORLD LIMITED	
2	ITA 664/KOL/2026	2016-2017	[A] PANCHUR EDUCATION SOCIETY	
3	ITA 665/KOL/2026	2017-2018	[A] PANCHUR EDUCATION SOCIETY	
4	ITA 666/KOL/2026	2020-2021	[A] M/S. SANKALP COMMODITY BROKERS PRIVATE LIMITED	
5	ITA 3053/KOL/2025	2018-19	[D] JALAN SILVER GARDEN PRIVATE LIMITED	
6	ITA 215/KOL/2026	2013-2014	[A] ALLIED BARTER PVT. LTD.	
7	ITA 281/KOL/2026	2012-13	[A] ANIL KUMAR BHATTAR	
8	ITA 404/KOL/2026	2012-13	[A] ANIL KUMAR BHATTAR	
9	ITA 421/KOL/2026	2016-2017	[A] HOSSAIN BUILDERS PVT. LTD.	
10	ITA 422/KOL/2026	2020-2021	[A] KIRTON DAS	
11	ITA 423/KOL/2026	2015-2016	[A] AANCHAL JAIN	
12	ITA 659/KOL/2026	2015-2016	[A] RAJENDRA KUMAR SINGHANIA HUF	



**Assistant Registrar
15-May-2026**